

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No. 129/2017

New Delhi, this the 26th day of October, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Puneet Kumar, Aged 30 years,
S/o. Shri madan Lal,
/o. B-2 (Ext)/4,
Safdarjang Enclave,
New Delhi – 110 029.

...Applicant

(None)

Vs.

Staff Selection Commission (SSC)
Through the Secretary,
CGO Complex, Lodhi Road,
New Delhi – 110 029.

....Respondent

(None)

ORDER (ORAL)

Justice Permod Kohli :

Applicant is not present even in second call. He was not present on the last occasion also. It appears that the applicant is not interested in pursuing this O.A. Hence, the O.A is dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**